SIGNATURE

NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

: CP/11/2016

: Dr. P. Rajagopalan

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

UNDER SECTION

S.No. NAME (IN CAPITAL)

: 241/242

DESIGNATION

REPRESENTATION BY WHOM

: Aidees Electronics Pvt Ltd + 3 Ors

V. HALLEL BEN

R. SIDHARTH

i.

L. MUKUNDAN

Council for Ri-3

Courses As por

ORDER

Mr.R.Sidharth, Counsel for petitioner present. Mr. V.Hallel Ben, Counsel for R1 to R3 present. The Counsel for the Petitioner filed the written submissions today. He is directed to furnish the same to the other side. At request, time is enlarged for making submissions. Put up on 28.8.2017 at 10.30 A.M.

ーラナー (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K.ANANTHA PADMANABHA SWAMY)

MEMBER (JUDICIAL)

hv